

(c) the changes effected at different times in the salaries of High Court Judges between 1919 to 1950; and

(d) the present rules applicable to leave and pension of Supreme Court and High Court Judges ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) :

(a) Chief Justices or Acting Chief Justice . . . Rs. 7,000 p.m.
Any other Judge or an acting Judge . . . Rs. 5,500 p.m.
No free amenities.

(b) and (c). A statement is laid on the Table of the House. [*Placed in Library. See No. LT—2095/67.*]

(d) The leave and pension of Judges of Supreme Court and of High Courts are governed by the provisions of the Supreme Court Judges (Conditions of Service) Act, 1958, and High Court Judges (Conditions of Services) Act, 1954, respectively.

ANDHRA PRADESH OFFICER ON DEPUTATION AT CENTRE

4994. SHRI M. N. REDDY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of officers of Andhra Pradesh Government on deputation at present in the Central Government category-wise; and

(b) the maximum period of deputation allowed under the rules ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Information is being collected and will be laid on the Table of the House as soon as possible.

(b) Attention is invited to the answer given to part (d) of the Unstarred Question No. 3139 on 6th December, 1967 in the Lok Sabha.

INDIAN SHIPPING

4995. SHRI SRINIBAS MISRA : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) the total shipments to and from India during the year 1966-67 and the

total coastal shipments during that period; and

(b) the percentage of Indian share in both the categories ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : (a) and (b). The requisite information is being collected and will be laid on the Table of the Sabha.

PAK RAIDS IN ASSAM

4997. SHRI R. R. SINGH DEO :
SHRI BEDABRATA BARUA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the number of raids by the East Pakistan Riflemen on the Assam border have increased during the last six months;

(b) whether it is also a fact that Indian villagers were kidnapped recently; and

(c) if so, what step the Government have proposed to get them released ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) No, Sir.

(b) Yes, Sir.

(c) Protests have been lodged with Pakistani authorities. They have been requested in every protest, as well as during periodical border meetings, to control the criminal elements in the border areas and to prevent recurrence of such incidents. Vigilance and patrolling have been intensified. Steps to recover such persons are promptly taken and pursued.

केन्द्रीय हिन्दी निदेशालय के तकनीकी कर्मचारी

4999. श्री शिवचरण लाल : क्या शिक्षा मंत्री 29 नवम्बर, 1967 के अतारंकित प्रश्न संख्या 2273 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय हिन्दी निदेशालय में 1 नवम्बर, 1967 को तकनीकी कर्मचारियों और अनुसूचितीय कर्मचारियों की पृथक्-पृथक् संख्या कितनी थी; और